

**Annexure-3**

**Name of the corporate debtor: Tork Motors Private Limited; Date of commencement of CIRP: 31 October 2025;**

**List of creditors as on:27 June 2026**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

| Sl. | Name of cre-<br>ditor | Details of claim received |                   | Details of claim admitted      |                    |                                   |                              |                             | Amount of<br>contingent<br>claim | Amount of any mutual<br>dues, that<br>may be set-<br>off | Amount of<br>claim not a<br>dmitted | Amount of<br>claim und er<br>verifica tion | Remarks if<br>any |
|-----|-----------------------|---------------------------|-------------------|--------------------------------|--------------------|-----------------------------------|------------------------------|-----------------------------|----------------------------------|----------------------------------------------------------|-------------------------------------|--------------------------------------------|-------------------|
| No. |                       | Date of<br>receipt        | Amount<br>claimed | Amount of<br>claim<br>admitted | Nature of<br>claim | Amount<br>covered by<br>guarantee | Whether<br>related<br>party? | % of voting<br>share in CoC |                                  |                                                          |                                     |                                            |                   |
| NIL |                       |                           |                   |                                |                    |                                   |                              |                             |                                  |                                                          |                                     |                                            |                   |

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